

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2221

ANSWERED ON:17.03.2005

ESTABLISHMENT OF PETROCHEMICAL COMPLEX AND SPECIAL ECONOMIC ZONE IN GUJARAT

Patel Shri Dinsha J.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Oil and Natural Gas Commission (ONGC) has signed a MoU with Gujarat Industrial Development Corporation (GIDC) to establish a Petrochemical Complex and Special Economic Zone at Dahej in Gujarat;

(b) if so, the details thereof; and

(c) the time by which these are likely to be established and become functional?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c): In addition to concentrating on its areas of core competence, Oil and Natural Gas Corporation Limited (ONGC) are exploring various options for diversification by forward and backward integration. In this context, ONGC signed a Memorandum of Understanding (MOU) with the Gujarat Industrial Development Corporation (GIDC) for setting up a Special Economic Zone at Dahej to facilitate the development of the required infrastructure for ONGC's value added projects which are at the concept stage.

No MOU has been signed with GIDC by ONGC for setting up any petrochemical complex at Dahej.